

On The Recommendations Of PAC	Date on which Recommended
18. Indian Navy	29-8-1980
19. Henry Heras	29-8-1980
20. IOCOM Cable	18-10-1979
21. 5th World Cup Hockey	17-7-1981
22. IX Asian Games Delhi-1982	29-8-1980

Setting up of an electronic switching unit in Public Sector

706. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of COMMUNICATIONS be pleased to state:

(i) whether Government propose to set up an Electronic Switching Unit in the Public Sector;

(b) whether the Government of Maharashtra has requested the Central Government to set up this Unit in Maharashtra; and

(c) if so, what are the details in this regard and what action has been taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) No, Sir.

(c) Though no request was originated from the Government of Maharashtra the Site Selection Committee of this Ministry had visited the sites proposed by the Government of Maharashtra against a request from the Committee and had held discussions with the State Government officials.

Bombay High Court bench at Aurangabad

707. DR. LOKESH CHANDRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred

Question 43 given in the Rajya Sabha on the 23rd November, 1981 and state whether the Central Government have since taken a decision on the establishment of a bench of the Bombay High Court, at Aurangabad?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL¹): No, Sir.

Maharashtra Government's proposals for Power plants

708. DR. LOKESH CHANDRA: Will the Minister of ENERGY be pleased to state:

(a) whether some proposals submitted by the State Government of Maharashtra for the setting up of power plants in Maharashtra are still pending with the Central Government for their approval; and

(b) if so, what are the details in this regard and by when these proposals are likely to be cleared by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) A statement showing the details of the proposals and present status of examination in the Central Electricity Authority is annexed. (Various issues relating to the proposals as indicated in the statement require to be resolved before according techno-economic clearance by the Central Electricity Authority.